

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 476 OF 2009

Thursday, this the 1st day of October, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

K.P.Reghunath
Head Clerk
Office of Deputy Chief Engineer, Construction
Southern Railway, Cannanore
Residing at 'Radhas' Post Iriveri, Kannur ... **Applicant**

(By Advocate Mr. Martin G Thottan)

versus

1. Union of India represented by the
General Manger
Southern Railway, Chennai
2. The Chief Administrative Officer
Southern Railway, Construction
Chennai
3. The Deputy Chief Engineer, Construction
Southern Railway, Cannanore ... **Respondents**

(By Advocate Mr.K.M.Anthru)

The application having been heard on 01.10. 2009, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for applicant submits that in view of Annexure R-1, no
further grievance subsists. Accordingly, this OA is closed. No costs.

Dated, the 1st October, 2009.



**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

VS